

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 6912/2015 (ARGUMENTS)		C.Shashidhar Vs Seshasai.K.R.@Shashi	
2	C.C. 4228/2016 (FOR SETTELEMENT)		Sowbhagyamma Vs Thammaiah.T.M.	
3	C.C. 84/2018 (EVIDENCE)		Siddeshaiah.R.S. Vs Chandrakala.M.V.	H.J.Parameshwarappa
4	C.C. 2429/2018 (FOR SETTELEMENT)		Nagaraju.T.S. Vs N.P.Sujatha	B.S.Yogeesh
5	C.C. 2481/2018 (ARGUMENTS)		Siddagangamma Vs Sujatha	H.V.Ranganatha Reddy
6	C.C. 3987/2020 (NOTICE TO SURETY)		Kyathasandra Police Station Vs Udayakumar Alias Udaya	APP
<u>11.00 AM to 02.00PM</u>				
7	C.C. 1502/2019 (Issue FLW(Fine Levy Warrant))		G.Y. Enterprises Vs S. Arun	Harinath Salai
8	C.C. 3834/2016 (cross of pw)		Basavaraju.N Vs Juel-jai-Prakash	
9	CrI.Misc. 676/2020 (APPEARANCE OF PARTY)		Anil Vs Deputy Tahasildar	Jagadeesh S G

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 703/2012 (Objections) IA/1/2012		Smt.Soubhagyalakshamma wo.T.M.Hanumaiah,48 years Vs Sri.Puttaswamiah so late.P.Hanumanthaiah, 65 years	Priya.R.
2	O.S. 818/2012 (cross of dw) IA/1/2012		Manjaiah Vs Madehanumakka	Jayaramaiah
3	O.S. 1427/2012 (Defendent Evidence) IA/1/2012		Kannamma Vs Kumar	H.V.Ranganatha Reddy
4	O.S. 117/2013 (EVIDENCE) IA/1/2013		D.R. Janardhan Vs Dr. Hiremath	T. Bendre Kumar
5	O.S. 251/2013 (EVIDENCE) IA/1/2013		S.N. Nagaraju Vs Siddagangaiah	Basavaraju. R
6	O.S. 1212/2013 (EVIDENCE)		Gurubasavaraju Vs Eshwarappa	B.C.Shivakumar
7	O.S. 178/2014 (ARGUMENTS)		T.S.Manjunatha Vs T.M. Mohammed yusuf	K.S.Shivakumar
8	O.S. 807/2014 (cross of pw)		Nagamma Vs Kempaiah @ Kempa	B.N.Rangaswamy
9	O.S. 529/2015 (Defendent Evidence) IA/1/2015		Kempanna Vs Hanumanthaiah	B.N.Rangaswamy
10	O.S. 395/2016 (Cross of D.W) IA/1/2016 IA/2/2016		Thimmappaiah Vs N.H.Puttahonnamma	N.Basavaraj
11	O.S. 648/2016 (ARGUMENTS)		N.Suchith Vs Narasimhamurthy	K.G.Shivaraju
12	O.S. 827/2017 (cross of dw)		Mohamed Ejaz Pasha Vs Mohammed Esaq	N.Mohammed Akbar
13	O.S. 787/2018 (HEARING) IA/1/2018		Basavaraju.T.S. alias Muddabasappa Vs Revanasiddaiah alias Siddaiah	Krishnashastry.T.S.
14	O.S. 448/2020 (Written statement and objection) IA/1/2020		Gangamma Vs T S Nagaiah	B Eraiah

11.00 AM to 02.00PM

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15	O.S. 21/2007 (EVIDENCE)		D.R. Shankarappa Vs	R.Y.
16	O.S. 597/2007 (NOTICE)		D.R. Ranganathappa Gangaiah Vs	B.S.Y. KHH
17	O.S. 838/2008 (cross of pw)		Giriappa @ Ajjappa Rangamma Vs	DB - KSL
18	O.S. 1049/2008 (HEARING)		G.Puttahanumaiah Rangaiah Vs	BSY
19	O.S. 913/2010 (EVIDENCE)		Krishna Rudramma @ Radhamma Vs	KSJ R.Nagesh Rao Gaikwad
20	O.S. 1104/2010 (Objections)		Narasamma Pooja Gangaiah Vs	S.R.Ramakrishnaiah
21	O.S. 1103/2010 (Objections)		B. Jaffar Shariff Jaffar sherief Vs	
22	FDP 6/2011 (HEARING)		Pooja Gangaiah Ramakrishnappa Vs	GKR
23	O.S. 1194/2011 (cross of dw)		Jayaramaih Gangadharappa Vs	GSN -RNRG-KB-PSS D.B.
24	O.S. 1238/2011 (EVIDENCE)		Jayanna Lakshmiddevamma Vs	H.M.A. S.Shankar
25	O.S. 1318/2011 (EVIDENCE)		Bhadramma D.K.Mani Vs	B.C.Rangaswamy K.H.Hari Kumar
26	O.S. 1326/2011 (EVIDENCE)		Thimmarayanagowda K.R.Ashokkumar Vs	K.N. Kumarswamy
27	O.S. 196/2012 (cross of dw)		C. Vijayakumar Shriranganatha Vs	K.S.B. SRR
28	O.S. 419/2015 (EVIDENCE) IA/1/2015		Doddamahimanna Malasri Vs	MG.HSBR B.A.Rangaraju
29	O.S. 429/2015 (EVIDENCE) IA/1/2015		Rudrappa Gundaiah Vs	G.H. Srinivasa
			Lakshmaiah	

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30	O.S. 817/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Majan Bi Vs Asina	Ramesh
31	O.S. 364/2016 (EVIDENCE)		Devaraju Vs lakshmaiah	K.N.Kumaraswamy
32	O.S. 424/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Puspa @ R.Shantha Vs Ganganna	K.C.Rajanna
Cases listed below are adjourned due to Covid 19				
33	O.S. 986/2013 (Objections) IA/1/2013	30-01-2021 (02.45 PM to 05.45PM)	Bibijan Vs Jainabi	R.V.Doddashanaiah
34	O.S. 762/2014 (NOTICE) IA/1/2014	30-01-2021 (02.45 PM to 05.45PM)	Kempeeramma @ Rajamma Vs Channappa	B.N.Rangaswamy
35	O.S. 363/2018 (Enquiry) /1/2018 /2/2018	30-01-2021 (02.45 PM to 05.45PM)	Yogesh U.R. Vs Sakamma	K.S.JAGANNATHA
36	O.S. 480/2020 (STEPS)	30-01-2021 (02.45 PM to 05.45PM)	state Bank of India Vs Umesh V	Shams US Tabrez A
37	O.S. 494/2020 (summons to defendent) IA/1/2020 IA/2/2020	30-01-2021 (02.45 PM to 05.45PM)	Latha Vs Seenappa	R P Prakash
38	Civil Misc 14/2020 (NOTICE TO RESPONDENT)	30-01-2021 (02.45 PM to 05.45PM)	Keshavamurthy Vs Janardhana	T Govindaraja
39	EX 9/2005 (ORDERS)	30-01-2021 (11.00 AM to 02.00PM)	Siddamma Vs Chandrappa	BSK --
40	O.S. 1/2013 (EVIDENCE)	30-01-2021 (11.00 AM to 02.00PM)	Padmavathamma Vs R.Krishnamurthy	Vijaya.P.N
41	O.S. 46/2015 (cross of pw) IA/1/2015	30-01-2021 (11.00 AM to 02.00PM)	T.M.Shivakumar Vs A.Jagadeesh	S.R.Ramkrishnaiah
42	O.S. 777/2015 (Objections) IA/1/2015 IA/2/2015	30-01-2021 (11.00 AM to 02.00PM)	Revanna Vs THE COMMISSIONER	E.Hanumantharayappa

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43	O.S. 887/2015 (HEARING) IA/1/2015 IA/2/2015 IA/3/2015	30-01-2021 (11.00 AM to 02.00PM)	P.Gopal Vs Kamalamma	N.Basavaraj
44	O.S. 1115/2015 (HEARING) IA/1/2015	30-01-2021 (11.00 AM to 02.00PM)	Gangahulluraiah Vs Gangamma	H.V.Ranganatha Reddy
45	O.S. 1147/2015 (NOTICE) IA/1/2015	30-01-2021 (11.00 AM to 02.00PM)	R. Veeranna Vs Gangalakshamma	M.S. Harishbabu
46	O.S. 284/2016 (SUMMONS) IA/1/2016	30-01-2021 (11.00 AM to 02.00PM)	Gangaramma@Rangamma Vs Siddaramaiah	N.H. Honnappa
47	O.S. 439/2016 (cross of pw) IA/1/2016	30-01-2021 (11.00 AM to 02.00PM)	Sakamma. S.P. @ Suma. S.P Vs Siddagangaiah	S.M.Krishnamurthy
48	O.S. 506/2016 (NOTICE) IA/1/2016	30-01-2021 (11.00 AM to 02.00PM)	Kishore Kumar Vs Gangaraju	G.B Ravishankar
49	EX 31/2016 (HEARING)	30-01-2021 (11.00 AM to 02.00PM)	M/s Margadarsi Chits (K) Pvt. Ltd. Vs T.M.Syedfairoz	
50	EX 71/2018 (STEPS)	30-01-2021 (11.00 AM to 02.00PM)	Shakuntala Vs Gangadharaiah	Kumaraswamy M.N.
51	O.S. 769/2018 (EVIDENCE) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	30-01-2021 (11.00 AM to 02.00PM)	Rajanna.P. Vs Muddaveeraiah	Ranganathreddy H V
52	O.S. 342/2020 (summons to defendent)	30-01-2021 (11.00 AM to 02.00PM)	Malathi R Vs Siddagangaiah	T S Krishna Shastry
53	O.S. 413/2020 (SUMMONS) IA/1/2020 IA/3/2020 IA/2/2020	30-01-2021 (11.00 AM to 02.00PM)	Balaji Kali C Vs Prasanna	Ansar Pasha M
54	FDP 4/2005 (Objections)	30-01-2021	Gangamma Vs Arasamma	
55	FDP 21/2010 (SUMMONS)	30-01-2021	Venkataswamaiah Vs Chikkahanumaiah	K.B. N.A.C.

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56	O.S. 274/2012 (Objections)	30-01-2021	Sannamma Vs K.M.Siddappa	M.S.Harish Babu B.C.Shivakumar
57	O.S. 375/2012 (NOTICE)	30-01-2021	Jule Khanbi Wo Lte Babu Jan, 57 years, Ro Rasthe palys, Hebbur, Tumkur Taluk Vs Kateejabi wo Khasim sab, 61 years House wife	A.T. Veerananarayana. H.B.V.
58	O.S. 535/2012 (NOTICE)	30-01-2021	Puttaraju Vs Mallappa and others	K.C.Rajanna
59	EX 55/2013 (Enquiry)	30-01-2021	Dr. H.G.Krishnamurthy Vs S.Kumaravyasa	K.S.Jagannath
60	O.S. 921/2013 (SUMMONS) IA/1/2013	30-01-2021	Chinnagiriappa Vs smt. Lakshmiddevamma	
61	O.S. 1120/2013 (Objections) IA/1/2013	30-01-2021	Smt. Gangambike K.M Vs Gangasiddamma	TRRB
62	O.S. 410/2014 (Objections) IA/1/2014	30-01-2021	Jayalakshamma @ Lakshmsmms Vs Siddaiah @ Siddappa	G.Manjunath
63	O.S. 677/2014 (cross of pw) IA/1/2014	30-01-2021	Puttalakshmama Vs Ramakrishnaiah	K.N.Basavaraju
64	FDP 23/2014 (HEARING)	30-01-2021	Nagarathnamma Vs Siddalingamma	Rajkumar
65	O.S. 417/2017 (HEARING)	30-01-2021	Latha Vs Narasimhamurthy	K.Shivananjappa
66	Civil Misc 12/2017 (EVIDENCE)	30-01-2021	Puttaraju Vs Muddaiah K.S	K.C.Rajanna
67	EX 33/2017 (Objections)	30-01-2021	Sarojamma Vs K.C.Chandrakala	T.R.Rameshbabu
68	FDP 16/2017 (NOTICE)	30-01-2021	Anusuyamma Vs C.H.Puttanarasaiah	H.L.Vasanthakumar
69	EX 55/2017 (Enquiry)	30-01-2021	B.Vatsala Vs Ramesh.K.G.	R.Raghu

(O.S./0000653/2016)

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70	EX 79/2017 (NOTICE)	30-01-2021	Canara Bank Vs K.H.Bheemaraju	Mohamed Afroze Ahamed
71	EX 80/2017 (NOTICE)	30-01-2021	Canara Bank Vs T.Thimmaraya	Mohammed Afroze Ahamed
72	O.S. 24/2018 (summons to defendent) IA/1/2017 IA/2/2017	30-01-2021	Mannamma Vs Krishnamurthy	Ramanjinaiah
73	O.S. 89/2018 (EVIDENCE) IA/1/2018 IA/2/2018	30-01-2021	Kurshidunnisa Vs Abdul Jabbar	Prabudeve.G.S
74	O.S. 322/2018 (EVIDENCE) IA/1/2018	30-01-2021	T.S.Manjunathaswamy Vs Chandrakala	Mamatha.A.C.
75	O.S. 375/2018 (EVIDENCE) /1/2018 /2/2018	30-01-2021	Reshma Bhanu Vs Tabassum	Anjana nayaka
76	Civil Misc 18/2018 (EVIDENCE)	30-01-2021	Bibijan Vs Abdul Hameed	Tippu A
77	O.S. 475/2018 (EVIDENCE) IA/1/2018	30-01-2021	Narasimhamurthy Vs Panchayath Development Officer	Chakravarthy N A
78	O.S. 516/2018 (EVIDENCE) IA/1/2018 IA/2/2018	30-01-2021	M/s The Standard Brick and Tile Co.Pvt Ltd., Vs Ramesh.K.K.	Nagaraj.G
79	EX 72/2018 (NOTICE)	30-01-2021	Leelavathi.K.S. Vs Jagadeeshaiah	Bhasmangi Rudraiah.H.S.
80	O.S. 652/2018 (EVIDENCE) IA/1/2018 IA/2/2018	30-01-2021	Kumaraiah.H.S. Vs Sowbhagya	Dhananjaya.N.R.
81	O.S. 763/2018 (EVIDENCE) IA/1/2018	30-01-2021	Indian Overseas Bank Vs Bakis Banu	Harish Babu.M.S
82	O.S. 799/2018 (EVIDENCE) IA/1/2018 IA/2/2018	30-01-2021	Rangaraju Vs Food Safety Officer	Ramesha.S
83	O.S. 800/2018 (EVIDENCE) IA/1/2018 IA/2/2018	30-01-2021	Sathish Kumara Vs Food Safety Officer	Ramesha.S

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84	FDP 41/2018 (HEARING)	30-01-2021	Chandpasha Vs Jameel	Mohammed Rahamath Ulla
85	O.S. 903/2018 (EVIDENCE) IA/1/2018	30-01-2021	G.V. Ravish Vs Ramaiah	Somashekhara B
86	FDP 45/2018 (NOTICE TO RESPONDENT)	30-01-2021	Chandramma Vs Gangamma	R.Basavaraju
87	O.S. 157/2019 (EVIDENCE) IA/1/2019 IA/2/2019	30-01-2021	Ananthaiah Vs Lakshminarasaiah	Murali Krishna
88	O.S. 348/2019 (HEARING) IA/1/2019 IA/2/2019	30-01-2021	Father Tomy Chirackal Vs Shamalanatha	Murali Krishna
89	EX 81/2019 (STEPS)	30-01-2021	Canara Bank Vs Nasir Ahamed	Mohammed Afroze Ahamed
90	O.S. 524/2019 (EVIDENCE) IA/1/2019	30-01-2021	Suvarna Vs Chandramma	G.Shashidhar
91	O.S. 647/2019 (summons to defendent) IA/1/2019	30-01-2021	Govindaraju Vs Lakshmana	G. Sajad Ahamed
92	FDP 24/2019 (NOTICE TO RESPONDENT)	30-01-2021	Murthaiah Vs Doddanarasaiah	G. Nagaraj
93	EX 122/2019 (NOTICE)	30-01-2021	Chinna Devi Vs Basavaraju.P.K.	Satheesh H.
94	O.S. 686/2019 (HEARING) IA/1/2019 IA/2/2019	30-01-2021	Channegowda. P. R Vs Devaraju. K.V	T.R. Ramesh Babu
95	O.S. 838/2019 (HEARING) IA/1/2019 IA/2/2019	30-01-2021	H. Shivakumar Vs Gangadharappa	K.C. Rajanna
96	O.S. 855/2019 (SUMMONS)	30-01-2021	Makaraiah Vs Mayanna	N.K. Naveen Kumar
97	EX 148/2019 (NOTICE)	30-01-2021	Niranjanamurthy Vs Thimmaraju	H.T. Anand
98	O.S. 919/2019 (summons to defendent) IA/1/2019	30-01-2021	Hariyamma Vs Smt.Jayamma	K.B.R.

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99	P and SC 2/2020 (SUMMONS)	30-01-2021	Mahadevamma Vs The Manager	K.Maruthi
100	Civil Misc 7/2020 (NOTICE TO RESPONDENT)	30-01-2021	Shabber Ahamed Vs K S Vibhu	C K Mahesh
101	O.S. 197/2020 (summons to defendent) IA/1/2020	30-01-2021	Ganganna Vs M NRavindrarao	R Thippeswamy
102	O.S. 212/2020 (SUMMONS) IA/1/2020 IA/3/2020 IA/2/2020	30-01-2021	Venkatesh Vs The Panchyath Development Officer	K Borappa
103	FDP 13/2020 (NOTICE TO RESPONDENT)	30-01-2021	Pushpavathi O A Vs Adaveeshaiah	H V Ranganatha Reddy
104	O.S. 764/2020 (appearance of complainant) IA/1/2020	30-01-2021	Krishnappa Vs Bhagyamma	A T Veeranarayana

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<u>11.00 AM to 02.00PM</u>				
1	Crl.Misc. 549/2020 (HEARING)		S Nagaraju Vs The Tahsildar	Basavaraju R
Cases listed below are adjourned due to Covid 19				
2	C.C. 619/2008 (FOR COMPLAINANCE)	03-04-2021	Rural P.S. Vs Aravinda soni alias Gomi alias Rahul Sharma	APP SNN
3	C.C. 2013/2007 (NOTICE)	03-04-2021	Rural Police station Vs Nagaraju	A P P
4	C.C. 1463/2008 (EVIDENCE)	03-04-2021	Rural police Vs Ayub khan	APP KSJ
5	C.C. 1714/2010 (summons to witness)	03-04-2021	Rural police, Vs Suresha	Asst
6	C.C. 3622/2010 (warrant to accused)	03-04-2021	Tumkur rural police station Vs Lokesh	APP B.K.P.S
7	C.C. 225/2011 (warrant to accused)	03-04-2021	Rural P.S. Vs K.Jadav	APP SR
8	C.C. 2045/2011 (summons to accused)	03-04-2021	Rurual p.s. Tumkur Vs Manjunatha	Asst.Public Prosecutor VRV
9	C.C. 3451/2011 (NOTICE)	03-04-2021	Rural Police station Vs Harish	APP
10	C.C. 3633/2011 (EVIDENCE)	03-04-2021	Tumkur rural police Vs Ningaiah	APP
11	C.C. 2823/2011 (warrant to accused)	03-04-2021	Rural police Vs Mohammed Saleem	APP RB
12	C.C. 1579/2011 (warrant to accused)	03-04-2021	Rural police Vs Maruthi Ramachandrappa Pawar	APP
13	C.C. 2523/2011 (warrant to accused)	03-04-2021	Bellavi police Vs Lokesha	APP ROMK

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14	C.C. 3291/2011 (summons to accused)	03-04-2021	State By Rural P.S Vs Munavar Ahamed Khan	A.P.P
15	C.C. 3474/2011 (warrant to accused)	03-04-2021	Rural Police station Vs Makdum	A P P
16	C.C. 3637/2011 (EVIDENCE)	03-04-2021	State By Rural P.S Vs Venkatesh	A.P.P
17	C.C. 303/2012 (summons to witness)	03-04-2021	Rural police Vs Ravindra mestra	APP
18	C.C. 88/2012 (warrant to accused)	03-04-2021	Rural police Vs Ranganna	APP
19	C.C. 478/2012 (warrant to accused)	03-04-2021	Rural police Vs Rajesh shetty	APP
20	C.C. 2299/2012 (SUMMONS)	03-04-2021	rural police Vs Kamanna	Asst.Public Prosecutor
21	C.C. 1139/2012 (warrant to accused)	03-04-2021	Rural police Vs Magasoor @ Manja	
22	C.C. 1348/2012 (EVIDENCE)	03-04-2021	State By Rural P.S Vs Praveen Kulakarni	A.P.P B.N.Rangaswamy
23	C.C. 2132/2012 (summons to accused)	03-04-2021	State By Rural P.S Vs Kannan.S	A.P.P
24	C.C. 2472/2012 (Await Report)	03-04-2021	Shekhar T. Vs K.Ramappa	BSY
25	C.C. 2660/2012 (warrant to accused)	03-04-2021	State By Rural P.S Vs Lakshmiddevamma	A.P.P
26	C.C. 4159/2012 (HEARING)	03-04-2021	Tumkur rural police Vs Raghu.H.K	APP
27	C.C. 3510/2012 (FOR CHARGE)	03-04-2021	State By Bellavi P.S Vs Manjunatha	A.P.P D.Seenappa
28	C.C. 3511/2012 (EVIDENCE)	03-04-2021	State By Bellavi P.S Vs Seebikempaiah	A.P.P M.C.Chandraiah

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29	C.C. 4158/2012 (Comply the Order)	03-04-2021	State By Rural P.S Vs Madhu	A.P.P Harish Babu
30	C.C. 4174/2012 (EVIDENCE)	03-04-2021	Rural police Vs Eranna	APP
31	C.C. 4050/2012 (FRAMING OF CHARGE OR PLEA)	03-04-2021	Tumkur rural police station Vs Murthy	APP GHS
32	C.C. 4840/2012 (summons to witness)	03-04-2021	Rural P.S. Vs Durgaram Servi Alias Durga Ram Takre	
33	C.C. 4861/2012 (summons to accused)	03-04-2021	Rural P.S. Vs Imran	
34	C.C. 306/2013 (STEPS)	03-04-2021	O.C. Krishnappa Vs Basavarajaiah	K.C. Rajanna
35	C.C. 451/2013 (warrant to accused)	03-04-2021	Tumkur Rural Police Vs Nagaraj T.S.	A.P.P.
36	C.C. 853/2013 (summons to witness)	03-04-2021	Tumkur Rural Police Vs Shivashankar @ Shivu	A.P.P.
37	C.C. 1277/2013 (SUMMONS)	03-04-2021	Tumkur Rural Police Vs Lakshamma	A.P.P.
38	C.C. 1481/2013 (warrant to accused)	03-04-2021	Bellavi Police Vs Havina Chikkanna	A.P.P.
39	C.C. 5012/2013 (N.B.W to C.W)	03-04-2021	Bellavi police Vs Shivakumar	
40	C.C. 5015/2013 (EVIDENCE)	03-04-2021	Bellavi Polaiice station Vs Sreenivasa	
41	CrI.Misc. 1098/2013 (warrant to accused)	03-04-2021	Sumo to court Vs Vijayakumar.S SO Late S.	
42	CrI.Misc. 1144/2013 (warrant to accused)	03-04-2021	Sumoto court Vs Anadanaiah	
43	CrI.Misc. 1201/2013 (warrant to accused)	03-04-2021	By Court Vs Govindaiah	

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44	C.C. 4611/2013 (summons to accused)	03-04-2021	Rural police Vs Imran @ Lakku	
45	C.C. 4796/2013 (STEPS)	03-04-2021	Krishnappa Vs C.G chikkathimmaiah	
46	C.C. 4904/2013 (warrant to accused)	03-04-2021	Tumkur Rural Police Vs Manja @ manjunatha	
47	C.C. 4826/2013 (warrant to accused)	03-04-2021	Tumkru rural Vs Manja @ Manjunatha	
48	C.C. 5035/2013 (summons to witness)	03-04-2021	Rural police Vs Mankora	
49	C.C. 5448/2013 (summons to accused)	03-04-2021	Rural police Vs Ramachandra	
50	C.C. 5742/2013 (EVIDENCE)	03-04-2021	Bellavi Police Vs Siddagangaiah	
51	C.C. 5952/2013 (EVIDENCE)	03-04-2021	Tumkur Rural Police Vs Manohara	
52	C.C. 5953/2013 (EVIDENCE)	03-04-2021	Tumkur rural police station Vs Pyarejan	
53	C.C. 5955/2013 (summons to accused)	03-04-2021	Tumkur rural police station Vs Gangalaiah	
54	C.C. 469/2014 (BODY WARRANT)	03-04-2021	Tumkur rural police station Vs Lakshminarayananaswamy	
55	C.C. 712/2014 (summons to accused)	03-04-2021	Rural Police Vs Chikkaramaiah	
56	C.C. 1177/2014 (warrant to accused)	03-04-2021	Rural Police Vs Manja @ Manjunatha	
57	C.C. 1178/2014 (warrant to accused)	03-04-2021	Rural Police Vs Manja @ Manjunatha	
58	C.C. 4806/2014 (summons to witness)	03-04-2021	Tumkur rural police station Vs Kumar	

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59	CrI.Misc. 1495/2014 (SUMMONS)	03-04-2021	Venkatesh Vs Deputy Tahsildar	P.Nagaraj
60	C.C. 6090/2014 (summons to witness)	03-04-2021	Tumkur rural police station Vs Shafi	
61	C.C. 6414/2014 (warrant to accused)	03-04-2021	Rural Police Vs Narasimhaiah	
62	C.C. 1639/2015 (warrant to accused)	03-04-2021	Tumkur Rural police Vs Venkatesh	
63	C.C. 494/2017 (HEARING)	03-04-2021	D.N. Jayaprakash Narayan Vs Jagadeesh D.	
64	C.C. 884/2020 (summons to accused)	03-04-2021	Bellavi Police Station Vs Revanna H.S	APP
65	CrI.Misc. 444/2020 (HEARING)	03-04-2021	Suo-moto-by-Court Vs Syed Atheeq Alias Rahaman	App
66	CrI.Misc. 445/2020 (HEARING)	03-04-2021	Suo-Moto-by-Court Vs C Viswanath	APP
67	CrI.Misc. 446/2020 (HEARING)	03-04-2021	Suo-Moto-by-court Vs Sameda Begum	APP
68	CrI.Misc. 492/2020 (HEARING)	03-04-2021	Sundaraiah Vs Deputy Thasildar	Mutharayappa J M
69	CrI.Misc. 548/2020 (HEARING)	03-04-2021	K S Siddaiah Vs The Deputy Tahsildar	S Puttarajanna
70	CrI.Misc. 566/2020 (HEARING)	03-04-2021	Nagarathnamma Vs The Thasildar	V R Venkateshappa

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 1145/2012 (warrant to accused)		Kora police Vs Narasimhamurthy alias Swamy	HR
2	C.C. 3828/2012 (JUDGMENTS)		State By Kora P.S Vs Hanumanthaiah @ Hanumantharayappa	A.P.P Chikkonahally Krishnaiah
3	C.C. 1757/2013 (warrant to accused)		Kora Police Vs Ganganna	
4	C.C. 2255/2013 (JUDGMENTS)		Kora Police Vs Ramaiah	A.P.P.
5	C.C. 3815/2014 (warrant to accused)		Ms Sriram Transport Finance company limited Vs Syad Jaar	
6	C.C. 4668/2014 (warrant to accused)		Traffic Police Vs Ramu	
7	C.C. 6746/2017 (warrant to accused)		Prashantha Vividoddesha Souharda Sahakari Niyamitha Vs M.R.Lingaraj	H.V.Ranganathareddy
8	C.C. 155/2018 (Objections)		The Manager Vs D.Ramaiah	G.K.Srinivasa
9	Crl.Misc. 674/2020 (APPEARANCE OF PARTY)		H.Puttaraju Vs The Deputy Tahasildar	
10	Crl.Misc. 675/2020 (APPEARANCE OF PARTY)		H. Puttaraju Vs The Deputy Tahasildar	S.Ramesh
<u>11.00 AM to 02.00PM</u>				
11	C.C. 1991/2020 (FOR HBC)		Kora Police station Vs Somanna Alias Shivanna	APP
12	C.C. 52/2007 (NOTICE)		Raghavendra Investments Regd. Vs B.R. Devaraju	MSC MM
13	C.C. 549/2008 (APPEARANCE OF ACCUSED)		Kora Police Vs A4- K. Udayakumar	APP KSB
14	C.C. 1729/2008 (EVIDENCE)		Kora Police Vs Lokesh	APP MCC

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15	C.C. 3955/2011 (warrant to accused)		Thimmegowda Vs C.N.Narasimhamurthy	T.S.Anantharam T.S.Krishna Shastry
16	C.C. 5785/2014 (ARGUMENTS)		Traffic Police Vs Babujan	
17	C.C. 2907/2015 (EVIDENCE)		P.Malikarjunaiah Vs T.P.Nagaraju	
18	C.C. 4474/2015 (EVIDENCE)		M.V.Nagaraju Vs K.S.Gangaraju	H.M.Nagabhushan
19	C.C. 1711/2017 (FOR LOKADALATH)		Shriram Transport Finance Co.Ltd. Vs Ramesh.L.	Giresh.H.U.
20	C.C. 5870/2017 (EVIDENCE)		M/s Sri Krishna enterprises Vs M/s Ramya Pharma	R.Nagendra Rao Gayakwad
21	C.C. 6323/2017 (EVIDENCE)		State Bank of India Vs Mohankumar M.O.	H.Rajanna
22	C.C. 6712/2017 (EVIDENCE)		Traffic Police Station Vs Nandeashaiah	
23	C.C. 1084/2018 (FOR LOKADALATH)		Govarvadhanachar Vs Mohamad Dattastager alias S.Haroon	Raghavendra Y
24	C.C. 3721/2018 (HEARING)		Mudalagiri T. Vs Nagaveni M	JSS
25	CrI.Misc. 109/2019 (EVIDENCE)		Narasahanumakka Vs Deputy Tahsildar	Prabhu K.S.
26	CrI.Misc. 268/2020 (EVIDENCE)		Ramesh. N.V Vs The Deputy Tahasildar	Gangahanumaiah
27	CrI.Misc. 269/2020 (EVIDENCE)		Naveen Kumar. R Vs The Deputy Tahasildar	Gangahanumaiah
28	CrI.Misc. 270/2020 (EVIDENCE)		Ramesh. N.V Vs The Deputy Tahasildar	Gangahanumaiah
29	C.C. 1579/2018 (HEARING)		S.P.Chethan Kumar Vs Girijamma	D.Gundanna

Cases listed below are adjourned due to Covid 19

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	C.C. 1741/2017 (FOR PLEA)	08-03-2021 (11.00 AM to 02.00PM)	Traffic Ps Vs Narasimhamurthy	
31	C.C. 479/2018 (FOR PLEA)	10-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Thilak	

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 724/2007 (JUDGMENTS)		Venkateshaiah Vs Muniyappa	BSDK
2	O.S. 905/2012 (ORDERS) IA/1/2012		O.Venkatesh Vs G.K.Kumbinarasaiah	J.M.Muralikrishna
3	EX 121/2019 (ORDERS)		Amar T.R Vs Rangaraju K alias Raju	M.B. Chethan Kumar
4	O.S. 298/2020 (SUMMONS)		Canara Bank Vs SR Electricals and Motor Rewinding works	Soumya B
5	O.S. 683/2020 (SUMMONS) IA/1/2020		S Nagarajappa Vs Bhagyarathnamma	C N Hanumantharaju
6	O.S. 725/2020 (SUMMONS) IA/1/2020		Muniyappa Vs Jayamma	N Mohammed Akbar
7	O.S. 761/2020 (ORDERS) IA/1/2020 IA/2/2020		C S Ravindra Vs Commissioner	N Basavaraj
<u>11.00 AM to 02.00PM</u>				
8	EX 29/2004 (EVIDENCE)		G.Vijaya Vs T.S.Devika	G.B Ravishankar
9	FDP 14/2008 (NOTICE)		T.S.Gangadharaiah Vs T.S.Bhagya	K.Shsivananjappa
10	O.S. 613/2008 (AWAIT SUMMONS AND NOTICE)		Puttamma Vs Nagarathnamma	E H
11	O.S. 663/2008 (AWAIT SUMMONS AND NOTICE)		Nanjaiah Vs Kernamma	G.B Ravishankar A.M.
12	O.S. 1039/2009 (EVIDENCE)		Siddalingaiah Vs Nurabhabaooa	G HRavishankariah
13	O.S. 768/2020 (FIRST HEARING) IA/1/2020 IA/2/2020 IA/3/2020		Kashi Viswanatha Rao Vs Tumakuru Mahanagara Palike Represented by its Commissioner	B J Mahaveera

CROSS EXAMINATION OF DW

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1584/2011 (EVIDENCE)		Krishnappa Vs Honnegowda	M B Naveen T S K
DEFN EVIDENCE				
15	O.S. 525/2010 (EVIDENCE)		Gowramma Vs Rangappa	H J PRAKASH
Cases listed below are adjourned due to Covid 19				
16	O.S. 163/2011 (Objections)	08-03-2021 (11.00 AM to 02.00PM)	Chikkaraganamma DEAD by LRS Vs Anjanaya	Ramesh Babu T R
17	O.S. 1482/2011 (SUMMONS)	08-03-2021 (11.00 AM to 02.00PM)	Vijaya Bank Vs H.R.Armugam	C S Venkaobarao
18	O.S. 771/2012 (EVIDENCE) IA/1/2012	08-03-2021 (11.00 AM to 02.00PM)	Smt.Narasamma Vs Smt.Chikkamma WO late.Puttaiah	N.A.Chakaravarthi
19	FDP 19/2018 (Await Report)	08-03-2021 (11.00 AM to 02.00PM)	B.K.Jayanna Dead by LRS. Vs Gowramma Dead	M.Mallikarjunaiah
20	O.S. 1362/2012 (EVIDENCE) IA/1/2012	10-03-2021 (11.00 AM to 02.00PM)	Gangamma Vs Doddahanumthaiah	
21	FDP 2/2013 (Await Report)	10-03-2021 (11.00 AM to 02.00PM)	R.Kumar Vs Smt. Sunandamma	R.Basavaraju
22	FDP 13/2013 (NOTICE)	10-03-2021 (11.00 AM to 02.00PM)	Gangamika Vs Parameshaiah	B.C. Shivakumar
23	O.S. 769/2013 (Objections) IA/1/2013	10-03-2021 (11.00 AM to 02.00PM)	K.G.Raghavendra Vs Gangaramaiah	T.N.Srinivasaiah
24	O.S. 777/2013 (EVIDENCE) IA/1/2013	10-03-2021 (11.00 AM to 02.00PM)	Shivashankar Vs Narasamma	V.R.Venkateshappa
25	O.S. 980/2014 (EVIDENCE)	10-03-2021 (11.00 AM to 02.00PM)	Noor Jan Vs Rihana	T.N.Gururaja
26	O.S. 123/2015 (EVIDENCE)	10-03-2021 (11.00 AM to 02.00PM)	Siddalingappa Vs Kumata Nayaka	R.Shivaram
27	O.S. 867/2016 (EVIDENCE) IA/1/2016 IA/2/2016	10-03-2021 (11.00 AM to 02.00PM)	Mangalamma Vs Siddaiah	K.N.Kumar swamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 447/2017 (EVIDENCE) IA/1/2017	10-03-2021 (11.00 AM to 02.00PM)	Bhagyamma Vs Basavarajaiah alias Basavarajappa	K.N.Rajashekar
29	O.S. 753/2017 (EVIDENCE) IA/1/2017	10-03-2021 (11.00 AM to 02.00PM)	Rajesh Singh Vs Shariff Ulla khan	T.R.Yogish
30	EX 62/2018 (Objections)	10-03-2021 (11.00 AM to 02.00PM)	Siddagangamma Vs Hanumantha alias Hanumantharayi	Sadashivaiah.B.
31	FDP 23/2018 (SUMMONS)	10-03-2021 (11.00 AM to 02.00PM)	Puttamma Vs Virupakshaiah	Nagaraj.G.
32	O.S. 1019/2012 (FURTHER ARGUMENTS) IA/1/2012	12-03-2021 (11.00 AM to 02.00PM)	Rangamma wo late Dodderanagaiah Vs Thopaiah so lat Chikkarangaiah	B Jayaramaiah
33	O.S. 771/2018 (STEPS) /1/2018 /2/2018	12-03-2021 (11.00 AM to 02.00PM)	T.N.Latha Vs Kemparaju	Ravi T.S.
34	O.S. 783/2018 (EVIDENCE)	12-03-2021 (11.00 AM to 02.00PM)	Jayamma Vs Thimmaraju	Venkobarao.K.S.
35	O.S. 852/2018 (EVIDENCE) IA/1/2018	12-03-2021 (11.00 AM to 02.00PM)	Rajanna Vs Mayanna	Narasaraju.H.G.
36	O.S. 934/2018 (EVIDENCE) IA/1/2018	12-03-2021 (11.00 AM to 02.00PM)	N. Govindaraju Vs Roshan R.	Seshadri H.S.
37	O.S. 833/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019	12-03-2021 (11.00 AM to 02.00PM)	Dakshayanamma Vs B.H. Kalaiah	N.M. Chandraiah
38	O.S. 839/2019 (NOTICE) IA/1/2019	12-03-2021 (11.00 AM to 02.00PM)	Anjinappa Vs Panchayath Development Officer	H. Hanumantha Raj
39	O.S. 670/2018 (Enquiry) IA/1/2018	16-03-2021 (11.00 AM to 02.00PM)	Narasimhamurthy Vs Manjula	Satheesh.B.R.
40	O.S. 867/2019 (AWAIT SUMMONS AND NOTICE)	16-03-2021 (11.00 AM to 02.00PM)	Suresh Kumar. R.B Vs Chief Secretary	R. Raghu

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41	O.S. 869/2019 (Written statement and objection) IA/1/2019	16-03-2021 (11.00 AM to 02.00PM)	Savithramma Vs Jayamma	Thimmaiah. M
42	O.S. 263/2020 (Objections) IA/1/2020 IA/2/2020	16-03-2021 (11.00 AM to 02.00PM)	D Nanjundappa Vs Ganganamma	G B Ravishankar
43	O.S. 277/2020 (SUMMONS)	16-03-2021 (11.00 AM to 02.00PM)	IDBI Bank Tumakuru Branch Vs Shashidhara S	Mohamed Afroze Ahamed
44	O.S. 304/2020 (SUMMONS)	16-03-2021 (11.00 AM to 02.00PM)	State Bank of India Vinayakanagar Extension Branch Vs T M Nagaraju	Mohamed Afroze Ahamed

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1513/2000 (STEPS)		M.C. Raj Vs Ravi Belagere	L.R. H.N.R.
2	C.C. 1286/2007 (For Classification)		Thilak Park Police Vs Yellappa Sathyappa Bilikal	APP
3	C.C. 1167/2008 (BODY WARRANT)		Thilak Park Police Vs Maruthesha	APP RB
4	C.C. 3105/2009 (SUMMONS)		Thilak Park Police Station Vs Kalima	A.P.P.
5	C.C. 1012/2010 (warrant to accused)		Excise Police Vs Ramesh	A.P.P. R.B.
6	C.C. 3605/2010 (warrant to accused)		Thilak Park Police Station Vs Bhanuprakash	A.P.P.
7	C.C. 1122/2011 (warrant to accused)		Thilak Park P.S. Vs Jayamma	APP KHH
8	C.C. 1177/2013 (STEPS)		Thilak Park Police Vs Chandrappa	A.P.P.
9	C.C. 5280/2015 (FOR CHARGE)		Thilak park police station. Vs Shabeer alias Shabeer Ahamed	
10	C.C. 5782/2016 (FOR CHARGE)		Thilak park police Vs K.G.Nagaraju	
11	C.C. 5866/2016 (warrant to accused)		Thilak park police Vs Abutharab Irani @ Abudtharab	
12	C.C. 5678/2017 (FOR CHARGE)		Thilakpark police Vs Numan Alias Numan Shariff	A.P.P
13	CrI.Misc. 234/2018 (STEPS)		Manjunatha.G.J. Vs The Tahsildar	Dhanalakshmi.D.
14	C.C. 2922/2019 (FOR PLEA)		H. Raghunath Vs Shreedhar	Natesh S
15	C.C. 4444/2019 (summons to accused)		Thilak Park Police Station Vs Suhel Alias Suhel Pasha	Thilakpark P.S

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16	C.C. 4445/2019 (summons to accused)		Thilak Park Police Station Vs Syed	Thilakpark P.S
17	P.C.R. 83/2020 (SWORN STATEMENT)		Farthana Unnisa Vs Srirangaiah E	S Mahadevaiah
18	Crl.Misc. 204/2020 (EVIDENCE)		Tabassum Khanum Vs Registrar of Births and Deaths	Tippu A
19	Crl.Misc. 251/2020 (FIRST HEARING)		Shamshad Unnisa Vs The Commissioner	Inayath Ulla Khan
20	Crl.Misc. 453/2020 (NOTICE)		M B Bhanuprakash Vs The Tahsildar	Girish V
21	Crl.Misc. 596/2020 (Comply the Order)		Jayalakshmi Vs Commissioner	Jayanthi K
Cases listed below are adjourned due to Covid 19				
22	C.C. 396/2002 (ARGUMENTS)	25-01-2021	Thilak Park Police Vs Lokesha	APP NCG
23	C.C. 2729/2009 (ARGUMENTS)	25-01-2021	Maharaja Chits Vs S. Pramila	CSS GSP
24	C.C. 5102/2015 (EVIDENCE)	25-01-2021	Geetha Vs S.Ananthakumara	
25	P.C.R. 24/2016 (SWORN STATEMENT)	25-01-2021	Veerabhadreshwar and Company Vs Siddalingeswar and Company	
26	P.C.R. 162/2016 (SWORN STATEMENT)	25-01-2021	MS Shriram Chits Karnataka Pvt.Ltd. Vs Devananda.A.B.	B.A.Gururaja
27	C.C. 3850/2016 (EVIDENCE)	25-01-2021	RPF Vs Vinay	
28	C.C. 4213/2016 (warrant to accused)	25-01-2021	Narasimhamurthy Vs Siddananjapp	
29	C.C. 4375/2016 (FOR CHARGE)	25-01-2021	Thilak Park Police Vs Shadab	

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30	C.C. 4873/2016 (FOR CHARGE)	25-01-2021	Thilak park police Vs Siddaramaiah	
31	C.C. 5226/2016 (warrant to accused)	25-01-2021	Thilak park police Vs A-2 Mahamed Ahamed @ Bhure @ Bhure Baye	
32	C.C. 6049/2016 (FOR PLEA)	25-01-2021	Lingaraju Vs Gangadharappa. G	
33	C.C. 6051/2016 (warrant to accused)	25-01-2021	Chandrashekhar Vs Rajesh	
34	Crl.Misc.(DVA) 22/2016 (For Classification)	25-01-2021	Afreen Taj Vs Muheeb Pasha	B.V.Prasannakumar
35	C.C. 1917/2017 (warrant to accused)	25-01-2021	H.Shakunthala Vs Madhusudhan	Ramesha.S.N.R.
36	C.C. 2358/2017 (FOR CHARGE)	25-01-2021	Thilak Park PS Vs Sardar alias Sardhar Pasha	
37	C.C. 2549/2017 (warrant to accused)	25-01-2021	M/S Maruthi Finance(R) Vs Baba	D.Sunitha
38	C.C. 3591/2017 (warrant to accused)	25-01-2021	Akhil Pasha Vs Nagarathnamma.B.S.	S.K.Mallikarjuna
39	C.C. 6370/2017 (EVIDENCE)	25-01-2021	Devaraju Vs Kaveraiah.C	H.Nagaraju
40	C.C. 255/2018 (warrant to accused)	25-01-2021	Thilakpark police Vs A.9 Shritheertha	A.P.P
41	C.C. 1625/2010 (EVIDENCE)	27-01-2021 (02.45 PM to 05.45PM)	Rural Railway Police Vs N. Nagaraju	A.P.P. B.K.P
42	C.C. 3604/2010 (warrant to accused)	27-01-2021 (02.45 PM to 05.45PM)	Thilak Park Police Station Vs Bhanuprakash	A.P.P. G.K.S.
43	C.C. 5306/2019 (summons to accused)	27-01-2021 (02.45 PM to 05.45PM)	Thilak Park Police Station Vs Shaffi ahamed	Thilakpark P.S
44	C.C. 2147/2018 (SUMMONS)	27-01-2021	Vanithamani M Vs Jagadish R	Thuimmaiah M

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45	C.C. 4139/2018 (summons to accused)	27-01-2021	Saleem Pasha Vs Thofiqulla	Ansar Pasha M
46	C.C. 1527/2019 (STEPS)	27-01-2021	Sikandar Vs Guru Prasad S.M.	Mohammed Ahamed
47	C.C. 2929/2019 (warrant to accused)	27-01-2021	Dadapeer Vs Mohammed Chand Pasha	Virupaksha G
48	P.C.R. 108/2020 (SWORN STATEMENT)	27-01-2021	IKF Finance Limited Vs Subhas Chandra	N V Naveenkumar
49	Crl.Misc. 255/2020 (SUMMONS)	27-01-2021	Enamul Hassan Vs Registrar of Birth and Deaths	Dawood Khan S J
50	C.C. 2001/2020 (summons to accused)	27-01-2021	Thilak Park Police station Vs Mohammed Madni Alias Madni	APP
51	C.C. 2002/2020 (summons to accused)	27-01-2021	Thilak Park Police station Vs Somashekara	APP
52	C.C. 2003/2020 (summons to accused)	27-01-2021	Thilak Park Police station Vs Radha	APP
53	C.C. 2004/2020 (summons to accused)	27-01-2021	Thilak Park Police station Vs Kumar S	APP
54	C.C. 2005/2020 (summons to accused)	27-01-2021	Thilak Park Police station Vs Sarvarkhan Alias Sherkhan Alias Sheru	APP
55	C.C. 2009/2020 (summons to accused)	27-01-2021	Thilak Park Police station Vs Junadi Alias Anda Alias Junaid Shariff	APP

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 1298/2012 (For amendment)		Venkatappa Vs Huchamma	
2	O.S. 150/2013 (STEPS) IA/1/2013		Ningamma Vs Shivakumara	D.M. Lokesh
3	O.S. 957/2015 (For amendment) IA/1/2015		Shivamma Vs Gangamma	R.Basavaraju
4	O.S. 965/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015		Noorjan Begum Vs The Commissioner	N.Basavaraj
5	O.S. 81/2016 (Written statement and objection)		P.S.Rao Vs The Commissioner	R.Nageshwar Rao Gaikwad
6	O.S. 148/2016 (EVIDENCE) IA/1/2016		K.Gangadhar Vs K.P.Chikkarangaiah	M.S.Harish Babu
7	O.S. 193/2016 (Cross of P.W) IA/1/2016		T.K.Shivanna Vs Siddalingamma	T.S.Narayanaswamy
8	O.S. 213/2016 (NOTICE) IA/1/2016 IA/2/2016		Thoufic Khan Vs Mohammed Rabbani	Srinivasamurthy .N.H
9	O.S. 636/2016 (HEARING)		Apjal Pasha Vs Sikhandar	Ramesh
10	O.S. 401/2018 (STEPS) IA/1/2018		Vijaya Srinivasamurthy Vs Srinivas	Vasanthakumar.H.L.
11	O.S. 739/2019 (EVIDENCE)		S.T. Ramesh Vs Shivanna	K.S. Jagannatha
12	O.S. 83/2020 (SUMMONS) IA/1/2020		K.S. Shivagangaraju Vs Chandraiah	T.R. Yogish
13	O.S. 563/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Gurupreeth S Vs The Commissioner	H B Gurukiran
14	O.S. 584/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020		Saroja G Vs Hanumakka	G N Srinivasa

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 733/2020 (SUMMONS) IA/1/2020		A T Veerananarayan Vs H Ramakrishnarao	Deepa H
16	O.S. 762/2020 (ORDERS) IA/1/2020		Prabhulingaswamy S B Vs Renuka Prasad T	R Nagesh Rao Gaikwad
PLNTF EVIDENCE				
17	O.S. 895/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015		N.G.Jaykumar Vs Tumkur City Corporation	N.Basavaraj
18	O.S. 626/2016 (EVIDENCE) IA/1/2016		Shivamma Vs Doddarangaiah	Chikkonahally Krishnaiah
19	O.S. 130/2018 (EVIDENCE) IA/1/2018		Ramakrishnaiah Vs Ajjamma	Thippeswamy.R.
Cases listed below are adjourned due to Covid 19				
20	EX 51/2015 (HEARING)	03-02-2021	Aladalaiah Vs Venkatesh	G.Shashidhar
21	O.S. 952/2015 (EVIDENCE) IA/1/2015	03-02-2021	Ganganna Vs Siddarangaiah	R.Raghu
22	O.S. 1007/2015 (SUMMONS) IA/1/2015	03-02-2021	Kusuma Sudarshan Vs Shashikalasundaram	R.Raghu
23	O.S. 1181/2015 (STEPS) IA/1/2015	03-02-2021	A.V.Sundararaj Vs The chief Engineer Executive Engineer	H.J.Parameshwarappa
24	O.S. 61/2016 (HEARING) IA/1/2016 IA/2/2016	03-02-2021	Abdul Kalaq Vs T.S.Kumar	P. Mahesh
25	O.S. 97/2016 (AWAIT SUMMONS AND NOTICE) IA/1/2016	03-02-2021	Gangaramaiah Vs Sanjeevegowda	S.R.Ramakrishnaiah
26	O.S. 138/2016 (Defendent Evidence) IA/1/2016	03-02-2021	B.S. Praveen Vs Siddaiah	R.Thippeswamy
27	O.S. 449/2016 (Objections) IA/1/2016	03-02-2021	Dr. Anitha. B. Gowda Vs S.Vanajakshi	H.G.Narasaraju

Prl. Civil Judge Jr.Divn and JMFC
Smt.Sharada Koppad
III ADDL. CIVIL JUDGE AND JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 536/2016 (For Classification) IA/1/2016 IA/2/2016	03-02-2021	K.R. Praveenkumar Vs Ramakrishnaiah	M.N.Narayana
29	O.S. 556/2016 (Written statement and objection)	03-02-2021	Vasanth Kumar.H.S. Vs G.T.L.Infrasturcture limited	M.Mallikarjunaiah
30	EX 35/2016 (NOTICE)	03-02-2021	Panchaksharaiah Vs Patel Revanna	K.S.Shivakumar
31	O.S. 705/2020 (ORDERS) IA/1/2020	03-02-2021	Rathnamma Vs Rathnamma	D A Rajesha Gupta

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1716/2018 (FOR HBC)		Jayanagara Police Station Vs Vishnu P Pramod	
2	C.C. 342/2018 (warrant to accused)		Hebbur Police Station Vs Mohammed Irfan	
3	C.C. 734/2018 (NOTICE)		Hebbur Police Station Vs Venkatesh	
4	C.C. 1472/2019 (summons to accused)		Hebbur Police Station Vs Virupaksha	APP
5	C.C. 3249/2019 (summons to accused)		Hebbur Police Station Vs Harshavardha	Hebbur PS
6	C.C. 3636/2019 (HEARING)		Jayanagara Police Station Vs Shabbir Ahamed alias Shabbir alias Koli	APP
7	C.C. 4543/2019 (summons to accused)		C.R. Bharathi Vs Chandrakala N	Hema Sudha Reddy
8	P.C.R. 609/2019 (SWORN STATEMENT)		H.V. Rohith Vs H.B. Bhanuprakash Ardhya	K.C. Venkatesh
9	C.C. 6043/2019 (summons to accused)		Hebbur Police Station Vs Nagaraju. K.S	APP
10	C.C. 6336/2019 (HEARING)		Hebbur PS Vs Shafiullah	APP
11	Crl.Misc. 70/2020 (HEARING)		Shanthamma Vs The Deputy Tahsildar	Kiran Kumar S
12	Crl.Misc. 79/2020 (HEARING)		T D Lokesh Vs The Deputy Tahsildar	Kantharaju K B
13	Crl.Misc. 158/2020 (NOTICE TO RESPONDENT)		Akkamma Vs The Deputy Tahasildar	L T Govindaiah
14	C.C. 1561/2020 (summons to accused)		Jayanagara Police station Vs Umesha	APP
15	C.C. 2074/2020 (summons to accused)		Jayangara Police station Vs AJgar Ulla Khan	APP

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Crl.Misc. 494/2020 (EVIDENCE)		Rangaswamaiah Vs The Deputy Tahasildar	C P Krishnappa
17	Crl.Misc. 495/2020 (EVIDENCE)		Rangaswamaiah Vs The Deputy Tahasildar	C P Krishnappa
18	Crl.Misc. 534/2020 (STEPS)		Shivanna Vs The Deputy Tahasildar	E Hanumantharayappa
19	Crl.Misc. 535/2020 (EVIDENCE)		Govindaraju H K Vs The Deputy Tahasildar	Prasannakumar G N
20	Crl.Misc. 567/2020 (FIRST HEARING)		R Shivakumar Vs Deputy Thasildar	B Shashidhar

Cases listed below are adjourned due to Covid 19

21	C.C. 3535/2017 (NOTICE)	05-01-2021	Nanjappa Vs Krishnachari	H.S.Sheshadri
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Dangling IA:

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 473/2007 (NOTICE)		R.Lingaradhya Vs O.S.Ambamani	
2	O.S. 642/2007 (NOTICE)		Hosallaiah Vs B.N. Chinthamani	N.A. Chakaravarthi T.R.R.
3	O.S. 844/2007 (NOTICE)		H. Pavankumar Vs Bhadramma	
4	O.S. 968/2008 (For amendment)		Basavaraju Vs Mudlaiah	BSY
5	O.S. 392/2009 (EVIDENCE)		N.G.Muniraju Vs Gangadharaiah	BS DS- RNRG
6	O.S. 577/2009 (For amendment)		Syeda Banu Vs Syed Khalandar	A.M. M.A.
7	O.S. 75/2011 (NOTICE)		Maruhti Banashankari reperesented by T.M.N. Raju and Revenna Vs T.R. Venkateshbabu	T.S.K. K.P.M.P
8	O.S. 1017/2011 (cross of pw)		Ramaiah Vs Thimmaiah	B.S.Y.
9	O.S. 1048/2011 (cross of pw)		Doddathimmaiah Vs Ramaiah	KCR
10	O.S. 297/2012 (ORDERS)		M.P. Sarvamangala Vs Puttanarasaiah	
11	O.S. 499/2012 (EVIDENCE)		S. MAHADEVAIAHA Vs City Municipal Council and others	T.R. Rajendra Prasad
12	O.S. 629/2014 (NOTICE) IA/1/2014		Gangaiah Vs Gangahanumakka @ Kempamma @ Shanthamma	Shivakumar
13	O.S. 523/2015 (HEARING) IA/1/2015		C.Shivakumaraiah Vs Hanumantharayappa	R.Nagesh Rao Gaikwad

Prl. Civil Judge Jr.Divn and JMFC
Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 629/2017 (NOTICE) IA/1/2017		Prashantha Vs Jayamma	Purushotham.M.
15	FDP 25/2017 (Objections)		Siddamma Vs Sanjeevamma	B.C.Shivakumar
16	O.S. 319/2018 (JUDGEMENT)		Vijaya Bank Vs Malik Rehaman	Balakrishna Bhat M
17	O.S. 493/2019 (summons to defendent)		Canara Bank Vs Javeed Beig	S.R. Venugopal
18	O.S. 505/2020 (HEARING) IA/1/2020		Gangahanumaiah Vs C V Nagaraju	C N Hanumantharaju
19	O.S. 542/2020 (SUMMONS)		Sowbhagya M S Vs Malleshaiah	R Thippeswamy
20	O.S. 692/2020 (SUMMONS) IA/1/2020		Ramanjinaiah Vs Krishnappa D	A T Veeranarayan
Cases listed below are adjourned due to Covid 19				
21	O.S. 865/2011 (STEPS)	20-01-2021	K S Eshwaraiah Vs Beemaiah	RNRG
22	O.S. 458/2014 (NOTICE)	20-01-2021	Lakshamma Vs Kaalamma	R.Premkumar
23	O.S. 611/2014 (EVIDENCE) IA/1/2014 IA/2/2014 IA/3/2014	20-01-2021	Ravikumar.M.T. Vs T.N.Srikantaswamy	S.R. Ramakrishnaiah
24	O.S. 552/2016 (NOTICE) IA/1/2016 IA/2/2016	20-01-2021	Ramakka Vs Narasimhamurthy	Ramesh
25	Civil Misc 15/2016 (cross of pw)	20-01-2021	K.N.Sudheer Vs Mangalamma	K.F.Inayithulla Sharif
26	O.S. 957/2016 (EVIDENCE) IA/1/2016	20-01-2021	Hanumakka Vs M.P.Vijayashankar	D.M.Lokesh

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Smt. Tara K C
IV ADDL. CIVIL JUDGE & JMFC V COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 195/2017 (HEARING) IA/1/2017 IA/2/2017	20-01-2021	Venu Vs Renukamma	N.C.Gangadhara Shastri
28	O.S. 273/2017 (Cross of P.W) IA/1/2017 IA/2/2017	20-01-2021	Mohammed Mushtafa Vs H.S.Sadashivaiah	R.Nagesh Rao Gaikwad
29	O.S. 307/2018 (EVIDENCE) IA/1/2018 IA/2/2018	20-01-2021	Ramakka Vs Umadevi	Ramesh
30	O.S. 39/2019 (Objections) IA/1/2019 IA/2/2019	20-01-2021	Brunda Vs Basavaraju B.T.	Basavaraju R
31	O.S. 45/2019 (summons to defendent) IA/1/2019	20-01-2021	Hanumantharay K.N. Vs The Head Master	Basavaraju R.
32	O.S. 273/2019 (summons to defendent)	20-01-2021	Snehalatha Vs Ambika alias Likamma	R. Nagesh Rao Gaikwad
33	O.S. 487/2019 (HEARING) IA/1/2019	20-01-2021	Thimmappa Vs State of Karnataka	C. Krishnaiah
34	O.S. 540/2019 (NOTICE) IA/1/2019	20-01-2021	H.P. Hareesh Vs Shesharam	S.M. Manjunatha
35	O.S. 598/2019 (Objections) IA/1/2019	20-01-2021	Gangarajaiah Vs Gowaramma	Harish Babu.M.S
36	O.S. 265/2020 (FIRST HEARING)	20-01-2021	state Bank of India Vs Shashidharachar T H	Mohamed Afroze Ahamed
37	O.S. 328/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	20-01-2021	Nagaraju Vs Kantharaju	T M Dhanjaya
38	O.S. 374/2020 (summons to defendent) IA/1/2020	20-01-2021	Sakamma Vs Narasimhamurthy	Yogeesh B S

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V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1781/2014 (STEPS)		Ms Sriram Transport Finance Company Limited Vs Vishwanath	
2	C.C. 2502/2015 (STEPS)		Shashi Kiran Vs Prabhanjan	
<u>11.00 AM to 02.00PM</u>				
3	C.C. 1364/2012 (Cross of D.W)		Sacred Heart Credit Co- operative Society Vs .Surersh	VAK
4	C.C. 3217/2013 (NOTICE)		Shettallaiah Vs B.S. Ramachandra Rao	M. Shafiulla Khan
5	C.C. 123/2017 (EVIDENCE)		M.G.Krishnamurthy Vs Jameela	B.S.Jayashankar
6	C.C. 124/2017 (EVIDENCE)		Krishnamurthy.L Vs H.R.Vishwanath	Raghukumar.C.
7	C.C. 561/2017 (EVIDENCE)		T.B.Mahesh Vs Muralidhar.M	G.B Ravishankar
8	C.C. 901/2017 (EVIDENCE)		C.Krishnappa Vs K.B.Lakshmi	Sreenivasamurthy
9	CrI.Misc. 635/2020 (Balance)		Women Police station Vs Prasad G N	APP
Cases listed below are adjourned due to Covid 19				
10	C.C. 2852/2015 (NOTICE)	29-01-2021	T.S.Riyaz ahamed Vs kantharaju	
11	C.C. 1063/2016 (STEPS)	29-01-2021	Shriram Transport Finance Co.Ltd Vs Chandrashekar	
12	C.C. 406/2017 (NOTICE)	29-01-2021	N.Narasappa Vs Siddalingappa	
13	C.C. 453/2017 (warrant to accused)	29-01-2021	B.A.Jayashankara Guptha Vs N.G.nirmala	D.A.Rajesh Guptha

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 904/2017 (HEARING)	29-01-2021	T.Bhojaraja Vs P.Yogeesh	Srinivasamurthy
15	C.C. 249/2018 (STEPS)	29-01-2021	Manjunatha Enterprises Vs S.Nagaraj	Zafrulla Khan
16	C.C. 250/2018 (STEPS)	29-01-2021	Manjunatha Enterprises Vs Javeed Pasha	Zafrulla Khan

Prl. Civil Judge Jr.Divn and JMFC
Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 557/2017 (NOTICE) IA/1/2017		Ganesh Rao Vs Mahadevamma	K.Maruthi
2	O.S. 129/2020 (NOTICE) IA/1/2020 IA/2/2020		T S Ghatti Vs Kanakambuja	G Nagaraj
3	O.S. 485/2020 (summons to defendent) IA/1/2020		Lakshmiddevamma Vs Latha	L G Venkateshaiah
4	O.S. 707/2020 (summons to defendent) IA/1/2020		Jayaramaiah Alias Ramaiah Vs Raju Alias Rajanna	Raj kumar
<u>11.00 AM to 02.00PM</u>				
5	O.S. 656/2003 (Issue Reminder)		P.Yellaiah Vs Chikkahanumanthaiah	HSBR
6	O.S. 272/2008 (cross of pw)		M.P. Mallesh Vs Balaiah	S.B. L.G.P.
7	O.S. 499/2008 (ORDERS)		D. Thimappa Vs Gangappa	M M BLC
8	O.S. 825/2008 (Objections)		S.Pankaja Vs H.S.Shivathamma	BSY HSBR -KPM
9	O.S. 1141/2008 (EVIDENCE)		Shivalingamurthy B.H. Vs Rudrappa	D.H.T. Exparte
10	O.S. 786/2009 (ARGUMENTS)		Gangamma Vs G.C. Mallikarjuna	CSV PGR
11	O.S. 100/2010 (ARGUMENTS)		H.V. Ramaiah Vs Chikkaramaiah	R.O.M.K. B.S.Y.
12	O.S. 236/2010 (HEARING)		Raheela Khanam Vs Ghouseyabee	MSS
13	O.S. 346/2011 (For amendment)		H.S. Sharada Vs Hanumantharayappa	SB
14	O.S. 386/2011 (EVIDENCE)		Shobha Vs Venkateshappa	HN MM

Prl. Civil Judge Jr.Divn and JMFC
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V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 701/2011 (cross of dw)		Ghouseeyabee Vs Akthabe	BSY MM
16	O.S. 809/2011 (ARGUMENTS)		Sharadamma Vs Thimmaiah	R B
17	O.S. 957/2012 (EVIDENCE)		Agricultural Products Marketing Committee Vs Ms Sri. Nagalakshmi Traders	J.B.Sannamarappa
18	O.S. 58/2013 (NOTICE) IA/1/2013		Narasimha Murthy Vs Chikkanarasaiah	B.R. Rangaswamy
19	O.S. 211/2013 (ARGUMENTS) IA/1/2013		Chikkeeraiah Vs Lakkaiah	Ramesh
20	O.S. 856/2014 (Objections) IA/1/2014		Lokesh Vs Nagaraju	B.R.Devaraju
21	O.S. 289/2015 (FOR SETTELEMENT) IA/1/2015		Gangamma Vs Shivarudraiah	K.C.Venkatesh
22	O.S. 515/2015 (NOTICE)		Venkatalakshamma Vs Kenchamma	C.P.Krishnappa
23	O.S. 721/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Doddarangamma Vs Nagarathamma	T.S.Sathish
24	O.S. 900/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016		G.K.Ravi Vs Chief Secretary	Hanumatharaju C.N
25	O.S. 708/2017 (ARGUMENTS)		Canara Bank Vs Shantah Kumar	Jagadeeshappa
26	O.S. 726/2017 (EVIDENCE)		Rangaswamaiah Vs N.Murthy	N.K.Naveenkumar
27	O.S. 386/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Jabeena Begum Vs Umar	Ramesh
28	O.S. 411/2020 (ARGUMENTS) IA/1/2020		Y Venkatesh Vs Yoganasimhamurthy	C N Hanumantharaju

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Sri. Pradip Potadar
V ADDL CIVIL JUDGE AND JMFC VI COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 757/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Padma K Vs Manjunath	Ashalatha
30	O.S. 766/2020 (FIRST HEARING)		Kamala Wilson Vs Vijayalakshmi	T.R. Ramesh babu

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 509/2013 (STEPS)	08-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs B.S. Kantharaju	N.V. Naveen Kumar
2	C.C. 54/2017 (SUMMONS)	08-02-2021	Shrirama Transport Finance Co Vs Baskar.B	
3	C.C. 56/2017 (SUMMONS)	08-02-2021	Shrirama Transport Finance Com Ltd Vs Jayanna	
4	C.C. 88/2017 (SUMMONS)	08-02-2021	K.P.Raju Vs K.Govnidaraju	T.R.Krishnamurthy
5	C.C. 594/2017 (STEPS)	08-02-2021	M-s.Shriram Transport Finance Com Ltd. Vs Narasimhamurthy	K.H.Girish Babu
6	C.C. 1153/2017 (warrant to accused)	08-02-2021	Sri Nagarjuna patina Sahakara Sangha Ni. Vs Akashkumar	K. Yogeesh
7	C.C. 1154/2017 (SUMMONS)	08-02-2021	Shriram Transport Finance Company ltd. Vs Mahaboob Sab	J.B.Sannamarappa
8	C.C. 1168/2017 (warrant to accused)	08-02-2021	Annapurnya Hospitality Services. Vs Manikkam	Satheesha.H
9	C.C. 1170/2017 (STEPS)	08-02-2021	MS Sriram Transport Finance Co. Ltd. Vs Apsar Khan.R.	M.B.Chethan kumar
10	C.C. 1710/2017 (warrant to accused)	08-02-2021	Ms Sriram Transport Co. Pvt. Ltd. Vs Somashekaraiah	K.H.Girish Babu
11	C.C. 1730/2017 (SUMMONS)	08-02-2021	Shri Ram Tansport Vs Raju.H.G.	Ganeshprasad.K.
12	C.C. 1733/2017 (SUMMONS)	08-02-2021	Shriram Transport Vs Chandranna	K.H.Girishbabu
13	C.C. 1734/2017 (SUMMONS)	08-02-2021	N.T.Shankarappa Vs Abdul Ghani	G.P.Sujithkumar

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 2439/2017 (warrant to accused)	08-02-2021	MS Sriram Transport Finance Co. Ltd. Vs Parvathamma	K.R.Dayananda
15	C.C. 2502/2017 (STEPS)	08-02-2021	Sundara Raj Vs M.B.Pujar	N.R.Dhananjay
16	C.C. 2583/2017 (SUMMONS)	08-02-2021	M/SPooja Enterprises Vs Giredra Kumar	T.N.A
17	C.C. 2702/2017 (STEPS)	08-02-2021	The Manager Vs K.G.Rangaswamy	
18	C.C. 3546/2017 (SUMMONS)	08-02-2021	S.Ramesh Vs Basavaiah.B.	c.N.Hanumantharaju
19	C.C. 4215/2017 (SUMMONS)	08-02-2021	MS Shriram Transport Finance Ltd. Vs Ramanjinayak.M	
20	C.C. 4248/2017 (DEFENCE EVIDENCE)	08-02-2021	Sarpabhushan.G.s Vs Joyal Jayaprakash	B.Somashekhara
21	C.C. 5429/2017 (STEPS)	08-02-2021	Shriram Transport Finance Co., Ltd., Vs Y.S.Manjunatha	
22	C.C. 5476/2017 (SUMMONS)	08-02-2021	Krishnaiah Vs Basavaraju	
23	C.C. 5709/2017 (SUMMONS)	08-02-2021	Sri Nagarjuna Pattina Sahakara Sangha Ni. Vs Fazalulla Sharieef	S. Manjunath
24	C.C. 6369/2017 (SUMMONS)	08-02-2021	M/s Shriram Transport Finance Co., Ltd., Vs Irfan	K.R.Dayaanda
25	C.C. 6744/2017 (warrant to accused)	08-02-2021	C.V.Gangadhara Vs Nazeema Banu	V.Jagadeesh
26	C.C. 7001/2017 (cross of pw)	08-02-2021	Abinash Vs Gopal.K.V.	S.N.Jagadeesh
27	C.C. 7002/2017 (STEPS)	08-02-2021	Ms Shriram Transport finance co-ltd Vs Venkatesh.G	Girieesh.H.V

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 7009/2017 (SUMMONS)	08-02-2021	M/s Annapoorneshwari Merchant Finance Vs Vishwas	K.S.Shivakumar

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 767/2020 (APPEARANCE OF PARTY)		T.H. Lingaraju Vs Lakshmaiah	G H Ravi
Cases listed below are adjourned due to Covid 19				
2	O.S. 534/2012 (HEARING)	17-12-2020	Ganganna Vs C.Umesh	R.Nagesh Rao Gaikwad
3	O.S. 239/2015 (STEPS) IA/1/2015	17-12-2020	Narasimha Murthy Vs Mayarangamma	BKT A.T.Veeranarayan
4	O.S. 573/2020 (SUMMONS)	17-12-2020	state Bank of India Branch Manager Sri Vinselas Lakra Vs Hari Keshava V	Shams Us Tabrez A
5	O.S. 906/2012 (EVIDENCE) IA/1/2012 IA/2/2012	03-03-2021	C.S.Sharan Kumar Vs C. Basavaraju	M.S. Harish Babu
6	O.S. 142/2013 (HEARING) IA/1/2013	03-03-2021	Siddagangaiah Vs Dasappa	G.B. Ravi Shankar
7	O.S. 203/2013 (HEARING) IA/1/2013	03-03-2021	D. Lakkaiah Vs Chikkeeraiah	E. Hanumantharayappa
8	O.S. 64/2015 (EVIDENCE) IA/1/2015	03-03-2021	Shettalamma Vs Thammaiah	R.Basavaraju
